

# **PUBLIC NOTICE**

## **[Pursuant to the Rule 37(2) of the LLP Rules, 2009]**



**GOVERNMENT OF INDIA**  
**MINISTRY OF CORPORATE AFFAIRS**  
**O/O THE REGISTRAR OF COMPANIES, JAMMU AND KASHMIR**  
**CUM**  
**OFFICIAL LIQUIDATOR ATTACHED TO THE HON'BLE HIGH COURT OF**  
**JAMMU AND KASHMIR**  
**HALL NO.405 TO 408, SOUTH BLOCKS, BAHU PLAZA, RAIL HEAD COMPLEX, JAMMU**  
**(Also at SDA Office Complex, Ground Floor, Bemina Bye Pass Srinagar, and Kashmir)**

Public Notice No- ROCLLPISec.75/ 1358

Dated - 30-07-2018

Reference:

In the matter of striking off of LLPs under section 75 of the LLP Act, 2008 read with the Rule 37 of the LLP Rules, 2009.

1. Notice is hereby given that the below mentioned LLPs ( 5 Nos.) have made application in Form24 for striking off their names from the Register in pursuance to the Section 75 of the LLP Act, 2008 read with the Rule 37(1)(b) of the 12LLP Rules, 2009.

And, therefore, the Registrar proposes to remove strike off the names of the above mentioned LLPs from the register and dissolve them unless a cause is shown to the contrary, within one month from the date of this notice.

2. Any person objecting to the proposed removal striking off of name of the LLPs from the Register of LLPs may send his/her objection to the office address mentioned hereinabove within one month from the date of publication of this notice.

Yours faithfully

  
(Ruvit Kumar)

Registrar of Companies  
-Cum-Official Liquidator, J&K

S.No	LLPIN	Name of the Company/LLP
1	AAA-8702	POTLI PRODUCTIONS LLP
2	AAH-8026	PANGONG ENTERPRISES LLP
3	AAG-4247	N.S. CABLES LLP
4	AAB-0539	CHAMBERS AMICUS CURIAE LIMITED LIABILITY PARTENERSHIP
5	AAH-6431	M.SADASHIV & ASSOCIATES LLP

*Handwritten signature*